NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ANIRUDH KRISHNAN GODA RAGHAVAN Coursel for Petitioner

<u>ORDER</u>

Counsel for the petitioner present. No representation on behalf of the respondent. Counsel for the petitioner submitted that the respondents have sent communication that they are intending to settle the issue with the petitioner. Counsel for the petitioner prayed time to submit the final outcome of the settlement. At request time is enlarged. Put up on 13.10.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)